

(b) The quantity of wheat procured during the period 17th March, 1997 to 31st March, 1997 was Nil.

(c) The figures of procurement of wheat in the current marketing season (upto 2.5.97) and the corresponding figures of 1994-95, 1995-96 and 1996-97 are given below:

(in lakh tonnes)			
<u>1997-98</u>	<u>1996-97</u>	<u>1995-96</u>	<u>1994-95</u>
20.29	47.06	38.75	53.07

(d) The farmers have so far sold a total quantity of Rs. 20.29 lakh tonnes of wheat to the procuring agencies all over the country, of which the procurement in Punjab and Haryana is 14.33 lakh tonnes and 5.11 lakh tonnes respectively.

(e) No, Sir.

(f) and (g) Do not arise.

#### **Production Rate of Rapeseed Mustard**

4755. PROF. PREM SINGH CHANDUMAJRA:

SHRI SURENDRA YADAV :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of rapeseed mustard seed in the country is less in comparison to the average production rate of the world;

(b) if so, the details thereof;

(c) whether Union Government have ascertained the maximum production rate in the world; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) Yes, Sir. The production rate of Rapeseed-Mustard in the country was 950 kgs. per ha. as compared to the average production rate of 1408 kgs. per ha. in the world during the year 1995.

(c) and (d) As per the figures given by the F.A.O. in their publication entitled 'Production Year Book 1995' maximum productivity of Rapeseed-Mustard was 11111 Kgs. per ha. in Mexico followed by 6188. kgs. per ha. in Algeria during 1995, whereas the productivity in India (Haryana) was 1386 kgs. per ha. during the same period.

#### **Sealing of Border**

4756. DR. RAM VILAS VEDANTI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Uttar Pradesh has sent

any proposal to the Union Government for sealing its borders adjoining Nepal;

(b) if so, the action taken by the Union Government on the proposal; and

(c) the extent of success achieved towards checking infiltration of the foreigners and smuggling activities therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No Sir, However a proposal for strengthening of Policing and development of border areas under Border Area Development Programme has been sent by Uttar Pradesh Government to Planning Commission under intimation of this Ministry.

(b) Does not arise.

(c) Does not arise

#### **Special Task Force**

4757. SHRI BRAHAMANAND MANDAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have constituted a special task force in Delhi Police;

(b) if so, the objectives of the force;

(c) whether the Government are aware of the misdeeds of the personnel of this task force;

(d) if so, whether the Government have made any arrangement to keep any eye on the deeds of the task force;

(e) whether the attention of the Government has been drawn to news item captioned "Puliswalon Ne Ek Ko Loota Aur Thana Adhyaksh Per Pistol Tan Di" appearing in 'Rastriya Sahara' dated April 4, 1997; and

(f) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) The objectives of the force are to investigate, specially, the crimes related to encroachment, on and/or illegal disposal of public land; forcible dispossession of occupants from properties and the collusion and corrupt practices of public officials in this regard, and such other major criminal cases as may be assigned to it.

(c) and (d) No incident of misdeeds by the personnel of this Special Task Force has been noticed.